NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

(Petitioner

	T.P No.	Purpose	Section	Name of the Parties
i u e	CP(IB)NO.4/BB/17	Admission	391 394	M/s Vedha Marketing Corportion Vs.M/s GK Shelters Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

Respondent)

SIGNATURE

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Delley.

This petition is coming up for admission. Heard the counsel appearing for the petitioner. The counsel is directed to intimate the name of I&B professional to be appointed and to file a memo to that effect. Notice to the respondent debtors. The counsel for petitioner is directed to serve notice on the respondent debtors.

List it on 03.04.2017.

MEMBER (J)

MEMBER (T)